

In view of the repeated breakdown of electricity before 12.00 Noon and the consequent request received from Punjab and Haryana High Court Bar Association, Hon'ble the Chief Justice has been pleased to order that the time of urgent filing will be extended upto 03.00 P.M for today i.e. 10.08.2022.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.

Sd/-
(Yashwinder Paul Singh)
O.S.D. Judicial (Listing)
10.08.2022